

COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

APPEAL NO. 159 OF 2015 &
IA NO. 255 OF 2015

Dated: 19th September, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of

Sri Avantika Contractors (I) Ltd.Appellant(s)

Vs.

Bihar Electricity Regulatory Commission & Anr.Respondent(s)

Counsel for the Appellant(s) : Mr. M. G. Ramachandran
Ms. Ranjitha Ramachandran

Counsel for the Respondent(s) : Mr. R. B. Sharma for R-2

ORDER

As the matter was not reached, post this matter for hearing on **10.10.2018**,
as agreed by the learned counsel appearing for both the parties.

(S.D. Dubey)
Technical Member
vt/vg

(Justice N.K. Patil)
Judicial Member